

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) Government of Assam has requested for enhancing the Central Loan Assistance from Rs. 25 crore to Rs. 100 crore for the year 1993-94 for flood management in the Brahmaputra Valley.

(c) No, Sir.

(d) Does not arise.

Militant/Naxalite Activities in A.P.

2275. SHRI D. VENKATESWARA RAO:
SHRI BOLLA BULLI RAMAIAH:
SHRI DHARMANNA MONDAYYA
SADUL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Andhra Pradesh has requested for Central assistance, financial or otherwise, to contain militant/naxalite activities in the State during the last six months;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (c) The Government of Andhra Pradesh had sent proposals for Central assistance to contain militant/naxalite activities in January, 1991 and again in May, 1992.

2. The proposal sent in 1991 was for creation of a composite security force.

The State Government was informed that the Central Government provides assistance under the Scheme for Modernisation of State Police Forces and that some non-recurring requirements of the composite security force can be met from out of allocations made annually to Andhra Pradesh under the aforesaid scheme. The current annual allocation for Andhra Pradesh under the scheme is Rs. 209.56 lakhs.

3. The proposal sent in May, 1992 was *inter-alia*, more for Plan assistance for socio-economic development of backward areas where naxalites are active. The matter was taken up with the Planning Commission and it was decided that this might be taken up by the State Government as part of their 'Plan'.

[Translation]

Illegal Arms

2276. SHRI ARVIND TRIVEDI:
SHRI PANKAJ CHOWDHARY:
SHRI PARASRAM BHARDWAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of factories engaged in the manufacture of illegal arms unearthed during the last six months, State-wise and Union-Territory-wise;

(b) the details of arms manufactured in such factories and the quantity and type of arms seized; and

(c) the action taken against the owners of such factories?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c) Information is

being collected and will be laid on the Table of the House.

[English]

Oil and Natural Gas in Gujarat

2277. DR. AMRIT LAL KALIDAS PATEL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the discoveries of oil and natural gas made so far in Gujarat;

(b) the places where digging of wells is in full swing;

(c) the number of rigs working in the different areas; and

(d) whether the Government propose to start digging of wells in the fresh areas of Gujarat?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM & NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) A total of 77 oil and gas finds have been made by ONGC in the State of Gujarat.

(b) Currently, the drilling of exploratory wells by ONGC is in progress at Gandhar, Pakhajan, Limbodra, Langfinaj, Sobhasan, Paliyad, Mitrapura and Jambusar and development drilling by ONGC is being carried out Nandej, Wasna, Nawagam, Motera, Gandhar, North Kadi, Bechraji and Nandasan.

(c) Currently 38 rigs of ONGC are working in Gujarat, of which 12 rigs are carrying out exploratory drilling and the remaining 26 rigs development drilling.

(d) ONGC has selected new areas

namely Tankari, Suyan, Barejadi, Degam, Tarapur, Gambhira and Sojitra in Cambay basin and Lokhika in Saurashtra, in Gujarat State for carrying out exploration drilling.

In addition, Oil India Limited plans to undertake exploratory drilling of 1 full and 1 part well during 1994-95 in its PEL in Gujarat offshore area.

[Translation]

Migration from Kashmir and Rajouri

2278. SHRI ARVIND TRIVEDI:
SHRI PANKAJ CHOWDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Kashmiris who migrated from Kashmir and Rajouri areas in Jammu and Kashmir during the last three months;

(b) the places where they are residing at present;

(c) whether the Government propose to take some effective steps to check such migration;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (e) According to information made available by the State Government, two Kashmiri pandit families migrated to Jammu from Kashmir during October, 1993; while no migration is re-